

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 2460/2017**

**New Delhi this the 17<sup>th</sup> September, 2019**

**HON'BLE SH. PRADEEP KUMAR MEMBER (A)  
HON'BLE SH. ASHISH KALIA MEMBER (J)**

Ms. Pankhuri  
(Civil Services Examination, 2017 candidate)  
D/o Sh. Gulshan Kumar  
Aged about 24 years  
R/o 1/63, First floor  
Old Rajinder Nagar  
Delhi- 110060

.....Applicant

(None for the applicant)

**Versus**

1. Union of India  
Through Secretary  
Ministry of Personnel,  
Public Grievances & Pension  
Dept. Of Personnel & Training  
North Block, New Delhi.
2. Union Public Service Commission  
Through its Secretary  
Dholpur House,  
Shahjahan Road,  
New Delhi- 110069.

.....Respondents

(By Advocate : Sh. J. P. Tiwari)

**ORDER (ORAL)**

**HON'BLE SH. ASHISH KALIA MEMBER (J)**

None for the applicant.

On the last two dates, there was no representation on behalf of applicant. Even today on second call, none is present on behalf of applicant. It is presumed that applicant has no interest in pursuing the matter. Matter is dismissed on account of non-prosecution on the part of applicant.

**(SH. ASHISH KALIA )**  
**Member (J)**

**(PRADEEP KUMAR )**  
**MEMBER (A)**

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